(i) Notification G.S.R. No. 711, dated the 17th May, 1961, publishing the Territorial Councils (Payment of Taxes) Rules, 1961. [Placed in Library. See No. LT-2987/61].

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- (ii) Notification G.S.R. No. 5, dated the 1st January, 1962, publishing the Territorial Councils (Election of Members) Rules, 1962. [Placed in Library. See No. LT-3503/62].
- THE RAILWAY PROTECTION FORCE (AM-ENDMENT) RULES, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957, a copy of the Ministry of Railways (Railway Board) Notification G. S. R. No. 1432. dated the 20th November, 1961, publishing the Railway Protection Force (Amendment) Rules, 1961. [Placed in Library. See No. LT-3591/62].

NOTIFICATIONS UNDER THE INDIAN ELEC-TRICITY ACT, 1910

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, I beg to lay on the Table, under sub-section (3) of section 38 of the Indian Electricity Act, 1910, a copy each of the following Notifications of the Ministry of Irrigation and Power:—

- (i) Notification No. EL. II-3(33) / 59, dated the 7th December, 1960, publishing the Indian Electricity (Amendment) Rules, 1960.
- (ii) Notification No. EL.II-3(1)/ 60, dated the 10th February, 1961, publishing the Indian Electricity (Amendment I) Rules, 1961.

[Placed in Library. See No. LT-2776/61 for (i) (ii)]. NOTIFICATIONS UNDER THE NAVY ACT, 1957

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): Sir, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Defence, under section 185 of the Navy Act, 1957:—

- (i) Notification S.R.O. No. 80, dated the 11th March, 1961, publishing the Naval Services (Army and Air Force Command) Regulations, 1961. [Placed in Library. See No. LT-2784/61].
- (ii) Notification S.R.O. No. 389, dated the 12th December, 1961, publishing the Navy (Disposal of Private Pro-
- perty) Regulations, 1961. [Placed in Library. See No. LT-3512/62].
- (iii) Notification S.R.O. No. 390, dated the 13th December, 1961, publishing the Navy (Authorised Deductions) Amendment Regulations, 1961. [Placed in Library. See No. LT-3513/62].
- (iv) Notification S.R.O. No. 46, 30th dated the January, 1962, publishing the Maintenance of Wives and Children of Deductions from (Rate Pay) Regulations, 1962. [Placed in Library. See No. LT-3551/62].
- THE LOK SAHAYAR SENA (AMEND-MENT) RULES, 1961

SHRI K. RAGHURAMAIAH: Sir, I also beg to lay on the Table a copy of the Ministry of Defence Notification S.R.O. No. 257, dated the 28th August, 1961, under sub-section (3) of section 11 of the Lok Sahayak Sena Act, 1956, publishing the Lok Sahayak Sena (Amendment) Rules, 1961. [Placed in Library. See No. LT-3306/61].

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